

been engaged on contract or fortnightly visit basis. Orders have been issued to all SAI Regional Centres to ensure that Psychologists/Counselors are engaged to counsel young athletes specially, the girl trainees in the Centres.

(e) SAI has taken following steps to ensure security and well-being of its female athletes residing in SAI Centres/hostels:

- (1) Posting of full time lady warden in SAI Centres having female trainees.
- (2) Round the clock security arrangements for regular watch and ward of the Centre.
- (3) In-charge, SAI Training Centres and coaches have been advised to be more vigilant and sensitive towards the concerns of the female trainees.
- (4) Yoga has been introduced as a compulsory activity in SAI Training Centres and part time Yoga Teachers/Instructors have been engaged to ensure holistic development and emotional well-being of the trainees.
- (5) School-going trainees provided with services of suitable tuition masters/teachers to assist them in academic matters.
- (6) To provide them reading room having newspapers, magazines, journals and recreational/leisure activities during free time.
- (7) Regular meeting with the parents of both boys and girl trainees by the Centre Incharge and Coaches.
- (8) A 24X7 helpline for SAI Trainees for redressal of their grievances specially for reporting cases of sexual harassment, ragging etc.
- (9) Nodal Officers have been appointed for each STC/SAG Centres to take up proposals requiring immediate and long term development of the Centre.
- (10) Upgradation/repair/renovation of sports infrastructure in various SAI Centres on fast track basis.

#### **Ragging in SAI hostels**

2871. DR. T. N. SEEMA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the State-wise number of complaints received regarding ragging prevalent in Sports Authority of India (SAI) hostels in the country along with the action taken thereon during last three years and the current year;

(b) the status of availability of counsellors for junior athletes especially for girls in all the centres of SAI;

(c) whether it is a fact that not many studies have been conducted by Government on gender issues in sports, such as performance of women athletes, self-image, social

status and participation in sports, sexual harassment, political and economic factors in sports, etc.; and

(d) if so, whether Government plans to conduct such studies in the near future?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) Only two complaints of ragging have been reported from Physical Education Students of Laxmibai National College of Physical Education, Thiruvananthapuram, Kerala during the last 3 years. The complaints were referred to the local police and the accused were suspended. No other complaint alleging ragging has been received from any of the SAI Centres.

(b) Sports Psychologists/Counselors are available at various SAI Regional Centres. They are either on rolls of SAI or have been engaged on contract or fortnightly visit basis. Orders have been issued to all SAI Regional Centres to ensure that Psychologists/Counselors are engaged to counsel young athletes, specially at Centres having girl trainees. In most of the STCs, part time Yoga instructors have been engaged for holistic development and emotional well-being of SAI trainees.

(c) and (d) Workshops are held periodically on gender sensitization and sexual harassment. While SAI has not conducted any study on this issue, there is an overall awareness on such issues amongst staff/ coaches and trainees of SAI. There are sexual harassment redressal cells in all SAI Regional Centres which promptly respond to any allegation of sexual harassment. A Committee was set up comprising of Shri P. Gopichand and Ms. Ashwini Nachappa who have submitted a report in this regard to this Ministry.

#### **Programmes for youth development**

†2872. SHRI MAHENDRA SINGH MAHRA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of programmes being implemented for promotion of youth development in the country;

(b) whether fund is being provided to the States for encouragement and development of youth;

(c) if so, the details of funds provided under these heads to the States in the year 2014, 2015 and 2016; and

(d) whether the Ministry would provide more funds to the new, hilly and backward States for development of youth?

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† Original notice of the question was received in Hindi.